

<b>Nomination of cases by Hon'ble the Chief Justice on 02/12/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Larger Bench</b>			
1	W. P. - 8179/2015	In view of the unavailability of Hon. P. K. S. Baghel, J. on 04.12.2015, Hon'ble Suneet Kumar, J. will form part of the Bench instead together with the other Judges as notified.	Writ C-II Section on 02/12/2015
<b>DB of Hon....., J</b>			
2	Writ Tax – 925/2015	Hon. Dilip Gupta, J.	Court no.39 on 02/12/2015
3	W. P. - 63167/2015	Hon. Dilip Gupta, J.	Court no.39 on 02/12/2015
4	CrI. W. P. - 28285/2015	Hon. Vikram Nath, J.	Computer fresh Section on 02/12/2015
<b>Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015</b>			
5	W. P. - 65057/2015	Hon. Anjani Kumar Mishra, J.	Computer fresh Section on 02/12/2015
6	W. P. - 14246/1984	Hon. Suneet Kumar, J.	Writ A-II Section on 03/12/2015
7	W. P. - 64738/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 03/12/2015
8	W. P. - 65258/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 03/12/2015
9	W. P. - 65275/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 03/12/2015
10	W. P. - 65273/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 03/12/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
03/12/2015